

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION No. 3190
TO BE ANSWERED ON: 22.03.2022

REHABILITATION OF VISUALLY IMPAIRED

3190: SHRI GIRISH CHANDRA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of Persons with Disabilities (PwDs) and visually impaired persons in the country, especially in the State of Uttar Pradesh;
- (b) whether Government has taken or proposes to take any steps for their rehabilitation and providing financial assistance; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)

- (a) As per Census 2011, there are 2.68 crore Persons with Disabilities (PwDs) in the country out of which 50.33 lakhs are Persons with visual impairment. State-wise details are at Annexure.
- (b) and (c) Relief to the disabled is a State subject by virtue of entry 9 of the State List of constitution of India. However, the Central Government supplements the efforts of the States Government.

The Central Government has enacted the Rights of Persons with Disabilities (RPwD) Act, 2016 which came into force on 19.04.2017. The Act provides various rights and entitlements for Persons with Disabilities and mandates the appropriate Government to take measures to promote education, skill development, social security, health, rehabilitation and recreation for PwDs so that they can enjoy their rights equally with others. The Act provides for reservation in seats in Government/ Government aided higher educational institutions and reservation in Government jobs as well as in allotment of land for housing, setting up of business etc. for persons with benchmark disabilities including persons with intellectual disabilities.

Further, in order to implement the provision of reservation in Government employment envisaged under the RPwD Act, 2016, the Ministry notified the list of 3566 posts suitable for various categories of persons with benchmark disabilities on 04.01.2021.

The Department of Empowerment of Persons with Disabilities implements following Schemes for the welfare of Persons with Disabilities (PwDs):

- (i) Deendayal Disabled Rehabilitation Scheme (DDRS),
- (ii) Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances Scheme (ADIP),
- (iii) Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA),
- (iv) Scholarships for Students with Disabilities,

In addition, National Trust, a statutory body under the Department of Empowerment of Persons with Disabilities (DEPwD), was set up in 2000 under the National Trust for the welfare of persons with autism, cerebral palsy, mental retardation and multiple disabilities Act, 1999. National Trust runs various schemes and programmes ranging from early intervention for children upto 10 years to residential centres for adults with severe disabilities.

ANNEXURE

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3190 to be answered on 22.03.2022 regarding Rehabilitation of Visually Impaired raised by Shri Girish Chandra:

Category and State-wise number of persons with disabilities (PwDs) as per Census 2011			
S.No.	State/UT Name	Total number of PwDs	Persons with visual impairment
1	Jammu & Kashmir	361153	66448
2	Himachal Pradesh	155316	26076
3	Punjab	654063	82199
4	Chandigarh	14796	1774
5	Uttarakhand	185272	29107
6	Haryana	546374	82702
7	NCT of Delhi	234882	30124
8	Rajasthan	1563694	314618
9	Uttar Pradesh	4157514	763988
10	Bihar	2331009	549080
11	Sikkim	18187	2772
12	Arunachal Pradesh	26734	5652
13	Nagaland	29631	4150
14	Manipur	58547	19194
15	Mizoram	15160	2035
16	Tripura	64346	10828
17	Meghalaya	44317	6980
18	Assam	480065	80553
19	West Bengal	2017406	424473
20	Jharkhand	769980	180721
21	Odisha	1244402	263799
22	Chhattisgarh	624937	111169
23	Madhya Pradesh	1551931	270751
24	Gujarat	1092302	214150
25	Daman & Diu	2196	382
26	Dadra & Nagar Haveli	3294	429
27	Maharashtra	2963392	574052
28	Andhra Pradesh (Undivided)	2266607	398144
29	Karnataka	1324205	264170
30	Goa	33012	4964
31	Lakshadweep	1615	337
32	Kerala	761843	115513
33	Tamil Nadu	1179963	127405
34	Puducherry	30189	3608
35	Andaman & Nicobar Islands	6660	1084
	Total	26814994	5033431
